

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF CREDITORS OF KETAN CERAMICS PRIVATE LIMITED		
Sl no.	Particulars	Details
1.	Name of corporate debtor	KETAN CERAMICS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22/03/1988
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Mumbai
4.	Corporate identity number of corporate debtor	U26900MH1988PTC046637
5.	Address of the registered office and principal office (if any) of corporate debtor	5th Floor, Gupta House, Civil Lines, Nagpur, Maharashtra - 440001.
6.	Date of closure of insolvency resolution process	20.01.2022
7.	Liquidation commencement date of corporate debtor	21.01.2022
8.	Name, address, email address, contact number and the registration number of the liquidator	Name: Prajakta Madhav Shidhore Address: Plot No.23, Ground Floor, Umashankar, Tarun Bharat Society, Chakala, Andheri east, Mumbai - 400099 Contact Number: 9820366899 Registration Number: IBB/1PA-001/IP-P00817/2017-2018/11402
9.	Last date for submission of claims	19/02/2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of Liquidation of Ketan Ceramics Pvt Ltd on 17-11-2021 (order published on 21.01.2022)

The stakeholders of Ketan Ceramics Private Limited are hereby called upon to submit a proof of their claims, on or before 19.02.2022, to the liquidator at the address mentioned against item 8. The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 21.01.2022
Place : Mumbai

P. Shidhore
Prajakta Madhav Shidhore.

P. Shidhore
(Prajakta Madhav Shidhore)